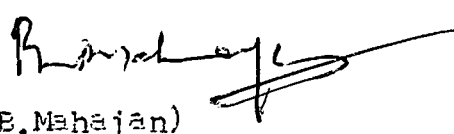
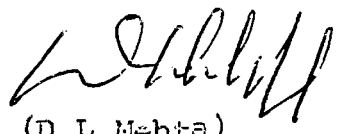


C. A. T. Bench, JAIPUR

Date of Order	Orders MP No. 220/93
16.4.93	None present for the petitioner. We have perused the M.P. The M.P. is allowed. The counsel for the applicant is directed to file the amended O.A. within 2 weeks. A copy of the amended O.A. may thereafter be sent to the respondents who may if so chooses file reply within 4 weeks on receipt of the amended O.A. with a copy to the counsel for the applicant. Put up before the D.R(J) on 22.7.93. The M.P. stands disposed of.  (B.B. Mahajan) Member (A)  (D.L. Mehta) Vice Chairman. Copy sent to the app. & sent no 1 on vide 3045 to 3046 Date 5-5-93 